



Annex V

Form of Certificate to be produced by Other Backward Classes applying for appointment to posts under the Government of India

This is to certify that Shri/ Smt./ Kumari Son/ Daughter of of village/ town in District/ Division..... in the State/ Union Territory belongs to the community which is recognised as a backward class under the Government of India, Ministry of Social Justice and Empowerment's Resolution No.....dated..... *.

Shri/ Smt./ Kumari and/ or his/ her family ordinarily reside(s) in the District/ Division of the..... State/ Union Territory. This is also to certify that he/ she does not belong to the persons/ sections (Creamy Layer) mentioned in Column 3 of the Schedule to the Government of India, Department of Personnel & Training O.M. No.36012/22/93-Estt. (SCT) dated 08.09.1993**.

District Magistrate: _____

Deputy Commissioner etc.: _____

Dated:

Seal:

* The authority issuing the certificate may have to mention the details of Resolution of Government of India, in which the caste of the candidate is mentioned as OBC.

** As amended from time to time.

Note: The term "Ordinarily" used here will have the same meaning as in Section 20 of the Representation of the People Act, 1950.

Note: The prescribed proforma is subject to amendment/ modification from time to time as per Government of India Guidelines.